Information Note to the Press (Press Release No. 08/2022)

For Immediate Release

Telecom Regulatory Authority of India

Extension of last date to receive Comments/Counter Comments on TRAI Consultation Paper on "Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India".

New Delhi, 01st February 2022 - The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on "Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India" on 16th December 2021. The last date for receiving comments on the issues raised in the Consultation Paper from the stakeholders was fixed as 13th January 2022 and for Counter Comments as 27th January 2022. On request of stakeholders, the last date for submission of Comments and Counter-Comments were extended up to 03rd February 2022 and 17th February 2022 respectively.

- 2. In view of fresh representations received from stakeholders owing to crisis encountered by them due to rise in COVID-19 cases in the recent past, it has been decided to extend the last date for submission of Written Comments and Counter Comments up to 10th February 2022 and 24th February 2022 respectively.
- 3. The Comments/Counter Comments may be sent, preferably in electronic form at <code>advbbpa@trai.gov.in</code> with a copy to <code>jtadvbbpa-1@trai.gov.in</code> and <code>jtadvbbpa-3@trai.gov.in</code> respectively. For any further clarification / information, <code>Shri Sanjeev Kumar Sharma</code>, <code>Advisor</code> (<code>Broadband and Policy Analysis</code>), TRAI may be contacted at Telephone Number Tel. No. <code>+91-11-23236119</code>.

(V. Raghunandan) Secretary, TRAI